

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

04/02/2020

O.A./260/43/2017

DR C R R MOHAPATRA

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

ITEM NO:56

FOR APPLICANTS(S) Adv. : Mr. B. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S. B. Mohanty  
Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. learned counsel for the respondents is present. It has been submitted earlier by Learned counsel for the applicant that he has no instructions from the applicant on the matter.</p> <p>In view of the above, the OA is dismissed for default due to non prosecution of the matter by the applicant.</p> <p>Copy of the order to Learned counsel for respondents and registry to send to the applicant by post.</p> <p>( SWARUP KUMAR MISHRA MEMBER (J) )</p> <p>( GOKUL CHANDRA PATI MEMBER (A) )</p> <p>sadish</p>